NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI
DAILY CAUSE LIST DATED 08.01.2021 (FRIDAY)
COURT – III (VIRTUAL MODE)
10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 58 of 2020	Vijay Kumar Goyal & Ors. Vs. Krishna Metal Industries Ltd. & Ors.	Ravi Raghunath	D. Abhinav Rao-R1 Girish Gupta-R2

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 608 of 2020	Ashok Agarwal Vs. Amitex Polymers Pvt. Ltd.	Pankaj Bhagat	
3.	Comp. App (AT) No. 275 of 2017 & I.A. No. 3016 of 2019	Mcdonald's India Pvt. Ltd. & Ors. Vs. Vikram Bakshi & Ors. **With**	Niti Dixit Rahul Dave & Amit Dhingra (A-1) Sumit Chopra, ShivamRaheja&RaunaqMathur (A-2 & 3)	TejaKaria, AishuaryVikram&Shubhaang Sinha (R-1 & 2) Pallavi Srivastava (R-7)
4.	Comp. App (AT) No. 280 of 2017	Vikram Bakshi & Ors. Vs. Connaught Plaza Restaurants Pvt. Ltd. & Ors.	TejasKaria Manu Krishnan	Niti Dixit Sumit Chopra Pallavi Srivastava (R-8)
5.	Comp. App. (AT) No. 224 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	
6.	Comp. App. (AT) No. 225 of 2020	3A Capital Services Ltd. Vs. Sanghi Spinners India Ltd. & Ors.	J.K. Chaudhary	

<u>**After rising of the Court – II**</u>

In the Court Hon'ble Mr. Justice Venugopal M., Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| 7. | I.A. No. 3049 of 2020 in Comp. App. (AT) (Ins) No. 631 of 2020 | Avtar Singh Rahi Vs. Kumud Shekhar, Resolution Professional of Hospitech Management Consultants Pvt. Ltd. & Anr. | Pawanjit Singh Bindra | |

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                                                   By the order of Hon'ble Acting Chairperson

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